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S.Majhi-Vrs-UOI/Rly

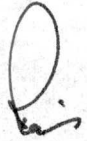
ADMISSION No.2
OA No. 226/13
Advocate(s)-Ms.S.Pattnaik
Advocate(s)-Mr.T.Rath

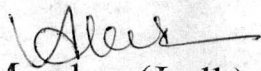
Order dated 24th April, 2013.

CORAM
HON'BLE MR.A.K.PATNAIK, MEMBER(JUDL.)
HON'BLE MR. R.C.MISRA, MEMBER (ADMN.)

Ms.S.Pattnaik, Learned Counsel for the Applicant prays to withdraw this OA. On the prayer of Ms.S.Pattnaik, Learned Counsel for the Applicant this OA is dismissed as withdrawn.

Copy of this order be given to Mr.T.Rath, Learned Standing Counsel for the Railway for communication to the appropriate authority.


Member (Admn.)


Member (Judl.)